

**Annexure 3**

Name of the Corporate debtor: Narang Developers Private Limited

Date of commencement of CIRP: 28th March 2024

List of creditors as on: 07th January 2026

**List of Secured financial creditors (other than financial creditors belonging to any class of creditors)**

Sr.	Name of Creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	or any mutual dues, that may be set	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Total amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						%voting share in CoC
1	Raj Radhe Finance Limited	06.04.2024	168,857,087	168,367,900	Secured	168,367,900	0	No	33.05	0	0	489,187	-	-
2	Aditya Birla Finance Limited	16.04.2024	222,209,339	222,209,339	Secured	222,209,339	0	No	43.62	0	0	-	-	-
3	SICOM Limited	03.05.2024	43,825,421	41,313,533	Secured	41,313,533	0	No	8.11	0	0	2,511,888	-	-
<b>3</b>	<b>Total</b>		<b>434,891,847</b>	<b>431,890,772</b>		<b>431,890,772</b>			<b>84.78</b>			<b>3,001,075</b>	-	-

**Rakesh Bothra**

**Resolution Professional**

**of Narang Developers Private Limited**

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